

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 8 of 2016

Dated: 24th May, 2016

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

**Delhi Transco Ltd. ... Appellant(s)
Versus
Delhi Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan,
Ms. Neha Garg and
Mr. Sandeep Rajpurohit

Counsel for the Respondent(s) : Mr. Dhananjay Bajjal and
Mr. Nikhil Nayyar for R-1, DERC

Mr. Rahul Kinra for BRPL, BYPL & TPDDL

ORDER

The Learned counsels for both the Respondents pray for and are granted two weeks time to file counter affidavit/reply to the Appeal Memo. Rejoinder, if any, be filed, within two weeks thereafter.

Post this appeal for hearing on **23rd August, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

vt/kt